

for testing of all drinking water sources in the rural areas by the community using simple to use field test kits to act as early warning system. Awareness generation about water quality issues and its impact on health, training and capacity building of rural communities for conducting water testing and sanitary surveys are major components of the Programme. During 2005-06 and 2006-07, funds to the tune of Rs.57.84 crore and Rs.102.35 crore respectively, has been released for implementation of the Programme. During the current financial year 2007-08, an allocation of Rs. 110 crore has been earmarked for the Programme.

#### **BPL survey in Uttar Pradesh**

\*316. SHRI ABU ASIM AZMI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any survey has been conducted to identify the persons living Below Poverty Line (BPL) in the country particularly in Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the time by when this survey is expected to be completed?

THE MINISTER OF RURAL DEVELOPMENT (SHRI RAGHUVANSH PRASAD SINGH): (a) to (c) Yes, Sir. The Ministry of Rural Development conducts the BPL Census to identify the households in rural areas living Below the Poverty Line who could be assisted under the programmes of this Ministry. The BPL Census is generally conducted in the beginning of the Five Year Plan and first such BPL Census was conducted in 1992 for the Eighth Five Year Plan. The Ministry had issued guidelines in September, 2002 to the States and UTs including Uttar Pradesh to conduct the "BPL Census 2002" for the Tenth Five Year Plan. However, the results of the BPL Census 2002 could not be finalized because of the stay order passed by the Hon'ble Supreme Court on 5.5.2003 during the hearing of a Writ Petition No.196 of 2001 in the matter of PUCL V/s Union of India. The stay was vacated by the Hon'ble Supreme Court on 14.2.2006 and the State Governments were advised to finalise the BPL list in a transparent manner. The process of getting the BPL lists approved by the Gram Sabhas and completion of two-stage appeal system took time in finalization of New BPL lists. The State Governments are reported to have received a large number of objections from the people and it took considerable-time to resolve them. Therefore, it has resulted in delay in finalizing the New BPL lists.

As per latest available reports, 17 States and UTs which includes Uttar Pradesh have finalized the New BPL list after getting it approved by the Gram Sabhas. The Government of Uttar Pradesh have already posted the BPL list on their website <http://ruralsoft.up.nic.in>. In the remaining States and UTs, the finalization of New BPL list is in an advanced stage. The State-wise status is indicated in the Statement.

**Statement***State-wise status of BPL Census, 2002*

SI. No.	Name of the State	Status
1	2	3
1.	Andhra Pradesh	The score based household list approved by Gram Sabha is available in the booklet form in the districts.
2	Arunachal Pradesh	BPL list finalized in all respects.
3.	Assam	Survey completed and BPL list prepared and printed in most of districts. However, finalization is pending due to addition/ deletion on account of appeals.
4.	Bihar	Cut off point has been decided as 13. The process of finalizing the list is in progress.
5	Chhattisgarh	The BPL list has been finalized in all respects.
6	GON	The BPL lists has been finalised.
7.	Gujarat	The BPL list has been finalized.
8.	Haryana	State Government noticed a large scale irregularities in the BPL survey conducted in 2002. In view of the large scale complaints, entire survey has been scrapped. A fresh survey in all the villages has been started w.e.f. 1.3.2007. BPL list is expected to be drawn by August, 2007.
9.	Himachal Pradesh	The BPL list has been finalized.
10,	J&K	Work is in progress and completed shortly.
11.	Jharkhand	The BPL list has been finalized and displayed on the website.
12	Karnataka	The BPL list has been finalized and displayed on the website.
13.	Kerala	The BPL list will be finalized by the middle of August, 2007.
14.	Madhya Pradesh	The BPL list has been finalized and displayed on the website.
15.	Maharashtra	The BPL list has been finalized.

28	<i>Written Answers to</i>	[RAJYASABHA]	<i>Starred Questions</i>
1	2	3	
16.	Manipur	Latest status still awaited.	
17.	Meghalaya	Survey completed but the BPL list is yet to , be finalised.	
18.	Mizoram	The BPL list has been finalized. '	
19.	Nagaland	The BPL list has been finalized.	
20.	Orissa	A Meeting of the High Power Committee is being convened to finalise the BPL list.	
21.	Punjab	The BPL list has been finalized but it is yet to be displayed on the website.	
22.	Rajasthan	District-wise BPL list has been finalized and has been displayed on the website. The districts having variation of more 30% in the number of BPL families as compared to 1997 survey have been advised to recheck the position simultaneously.	
23.	Sikkim	The BPL list has been prepared but is not displayed on the website.	
24.	Tamil Nadu	The cut off score is 17. The BPL list will be finalized shortly.	
25.	Tripura	The BPL list is yet to be finalised.	
26.	Uttar Pradesh	The BPL list has been finalized and have been put on the website.	
27.	Uttarakhand	The BPL list has been finalized.	
28.	West Bengal	Conducted a fresh household survey in 2005. Draft BPL lists are reported to have been approved by the Gram Sabhas. Discussed with the State Government official, final results are expected by the end of August, 2007.	
29.	Andaman	BPL list finalized.	
30.	Daman and Diu	BPL list finalized.	
31.	Lakshadweep	The BPL list has been published. The objections of the people are being looked into.	